

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 04
CP No. (IB)- 35/9/JPR/2023
Under Section 9 of IBC, 2016

In the matter of:

Shivangi Polysacks Pvt. Ltd.

... Operational Creditor

Versus

Agarwal Polysacks Limited

... Corporate Debtor

**Coram: HON'BLE MR. H.V. SUBBA RAO, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Operational Creditor: Anurag Sharma, Adv.

For the Corporate Debtor : Servesh Jain, Adv.

ORDER

Heard Mr. Anurag Sharma, Adv. appearing on behalf of the Petitioner. Mr. Survesh Jain, Adv. appeared on behalf of the Respondent. Reply has been filed on behalf of the Respondent. Rejoinder, if any, may be filed within two weeks, with an advance copy to the opposite counsel. List the matter on 28.05.2024.

-Sd-
(Rajeev Mehrotra)
Technical Member

-Sd-
(H.V. Subba Rao)
Judicial Member

April 26, 2024

M.S.